

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1925
ANSWERED ON:17.07.2009
AMENDMENT IN BANKING ACTS
Siricilla Shri Rajaiah

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government proposes to bring out Banking Regulation (Amendment) Bill, 2005 and SBI (Amendment) Bill;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the details of aims and objectives of such Bills?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) to (c): The Banking Regulation (Amendment) Bill, 2005 (Bill No. 72 of 2005) and the State Bank of India (Amendment) Bill, 2006 (Bill No. 99 of 2006) which were introduced by the Government in the 14th Lok Sabha have lapsed. The proposal to introduce these Bills again in the Parliament is under consideration of the Government.